

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 65/RP/2016 in Petition No. 18/TT/2015**

**Subject:** Review Petition No.65/RP/2016 in Petition No. 18/TT/2015 under Section 94(2) of the Electricity Act, 2003

**And in the matter of:**

**Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014**

**Subject:** Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014 under Section 94(2) of the Electricity Act, 2003

**And in the matter of:**

**Review Petition No. 18/RP/2017 in Petition No. 92/TT/2011**

**Subject:** Review Petition No.18/RP/2017 in Petition No. 92/TT/2011 under Section 94(2) of the Electricity Act, 2003

**And in the matter of:**

**Review Petition No. 19/RP/2017 in Petition No. 94/TT/2011**

**Subject:** Review Petition No.19/RP/2017 in Petition No. 94/TT/2011 under Section 94(2) of the Electricity Act, 2003

**Date of Hearing** : **5.7.2018**

**Coram** : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Dr. M.K. Iyer, Member

**Applicant** : Greenko Budhil Hydro Power Private Limited

**Respondents** : Power Grid Corporation of India Limited and 17 Others

**Parties present** : Shri Sanjay Sen, Senior Advocate GBHPPL  
Ms. Suparna Srivastava, Advocate, PGCIL

**Record of Proceedings**

On the request of the learned counsel for the review petitioner, the Commission adjourned the hearing in the matter.

2. The Commission further directed to list the review petitions on 4.10.2018.

By order of the Commission  
Sd/-  
(T. Rout)  
Chief (Law)

